

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

17. C.P.(IB)-84(MB)/2023

CORAM: SHRI H. V. SUBBA RAO, HON'BLE MEMBER (J)
SHRI. PRABHAT KUMAR, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.03.2023**

NAME OF THE PARTIES: Nirav Trivedi

V/s.

Surya-Landmark Developers Private Limited

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel appearing for the Petitioner, Mr. Vakshay Chheda and counsel appearing for the Corporate Debtor, KLT Law Associates are present through virtual hearing.

Counsel appearing for the Corporate Debtor undertook to file Reply and Vakalatnama on behalf of the Respondent. Respondent shall file Reply and Vakalatnama within two weeks by serving advance copy to the other side, failing which the Respondent's right to file Reply shall stand forfeited.

List this matter on **18.04.2023**.

Sd/-
PRABHAT KUMAR
Member (Technical)
--Rajeev--

Sd/-
H. V. SUBBA RAO
Member (Judicial)